

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 04.06.2021 (FRIDAY)

CHENNAI BENCH (VIRTUAL MODE)

10.30AM

In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. Balvinder Singh., Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT)(CH) (Ins) No. 94/2021	Ravisankar Devarakonda Erstwhile RP of Maxworth Realty India Limited Vs Kesava Kolar MD of M/s. Maxworth Realty India Limited	Abhishek Anand Kunal Godhwani Madhav nanda	
2.	Comp App (AT)(CH) (Ins) No. 95/2021	Sree Bhadra Parks and Resorts Limited Vs Sri Ramani Resorts and Hotels P Ltd	Anil D Nair Sreejith R. Nair Telma Raju	

For Admission (after notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
3.	IA No.95/2021 In Comp. App. (AT)(CH) (Ins) No. 24/2021	M/s.Oren hydrocarbon pvt ltd Vs M/s.Akzo Nobel industrial chemicals BV & another	A.Muraleedharun	
4.	Comp. App. (AT)(CH) (Ins) No. 47/2021	M/s.Real link Engineering(India)Pvt Ltd Vs M/s.Marikko Industrial chemicals	R.Rajesh	

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By the order of Hon'ble Member (J)

(Chennai Bench)